NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/41/(IB)/2017

NAME OF THE PETITIONER(S)

: ENTRUST COMMUNICATIONS PVT LTD

NAME OF THE RESPONDENT(S)

: UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

STANLEY JOHN

PETITIONER

SHANKAR NARAYANAN

FOR RAP PARTNERS

RESPONDENT

Rill

ORDER

Counsel for both the parties present. Counsel for the Respondent submitted that time be granted in order to verify the claim of the Petitioner. At request, time is enlarged. Put up on 11.8.2017 at 10.30.A.M.

S. vi pajerdon.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)